

**THE GAUHATI HIGH COURT**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)  
**NOTIFICATION NO. 43**  
Dated Guwahati, the 10<sup>th</sup> June, 2022

Hon'ble the Acting Chief Justice has been pleased to nominate the following Hon'ble Judges of the Gauhati High Court stationed at Principal Seat under Rule 3A of Chapter-I of the Gauhati High Court Rules, as Portfolio Judges for the districts shown against their Lordship's name:

Sl. No.	Name of Hon'ble Judges	Districts
1.	Hon'ble Mr. Justice Manash Ranjan Pathak	Kamrup(M)/Dibrugarh/Tinsukia of Assam
2.	Hon'ble Mr. Justice Suman Shyam	Kamrup/Golaghat/Jorhat/Majuli of Assam
3.	Hon'ble Mrs. Justice Rumi Kumari Phukan	Morigaon/Nalbari/Bongaigaon of Assam
4.	Hon'ble Mr. Justice Achintya Malla Bujor Barua	Nagaon/ <b>Morigaon*</b> /Dhubri of Assam
5.	Hon'ble Mr. Justice Kalyan Rai Surana	Cachar/Karimganj/Hailakandi of Assam
6.	Hon'ble Mr. Justice Ajit Borthakur	<b>Nalbari*/Baksa*/Bajali/Barpeta*</b> of Assam
7.	Hon'ble Mr. Justice Hitesh Kumar Sarma	Barpeta/Baksa of Assam
8.	Hon'ble Mr. Justice Sanjay Kumar Medhi	Darrang/Udaiguri of Assam
9.	Hon'ble Mr. Justice Manish Choudhury	Biswanath/Sonitpur of Assam
10.	Hon'ble Mr. Justice Soumitra Saikia	Goalpara/South Salmara of Assam
11.	Hon'ble Mr. Justice Parthivjyoti Saikia	Kokrajhar/ <b>Bongaigaon*</b> /Chirrang of Assam
12.	Hon'ble Mr. Justice Devashis Baruah	Lakhimpur/Dhemaji of Assam
13.	Hon'ble Mrs. Justice Malasri Nandi	Hojai/Karbi Anglong/Dima Hasao of Assam
14.	Hon'ble Mr. Justice Arun Dev Choudhury	Sivasagar/Charaideo of Assam

**\* w.e.f. 01.07.2022**

Portfolio Judges of rest of the districts of outlying Benches shall remain same.

This order will come into force with immediate effect.

**By Order,**  
Sd/-Gautam Baruah,  
**REGISTRAR GENERAL**

Memo No. HC. III - 13/ 2006 (Pt) /1975/ G, Dated 10<sup>th</sup> June, 2022.

**Memo No. HC. III - 13/ 2006 (Pt) /1975/ G, Dated 10<sup>th</sup> June, 2022.**

- 1) The Registrar (Vig./ Admn./ Judl./ Estt.), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court.
- 5) The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
- 6) The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
- 7) The Asstt. Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
- 8) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 9) The Special Officer, Translation Wing, Gauhati High Court, Guwahati
- 10) The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 11) The P.S. to Hon'ble the Acting Chief Justice, Gauhati High Court, Guwahati.
- 12) The P.S. to Hon'ble Mr. /Mrs. Justice \_\_\_\_\_ Gauhati High Court, Guwahati.
- 13) The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
- 14) The Court Manager, Gauhati High Court, Guwahati.
- 15) The A.O. (J), \_\_\_\_\_ Section, Gauhati High Court, Guwahati.
- 16) The Court Master, Court No. \_\_\_\_\_, Gauhati High Court, Guwahati.
- 17) The Court Officer No. 1 & 2, Gauhati High Court, Guwahati
- 18) The C.A. to the Registrar General, Gauhati High Court, Guwahati.
- 19) The Notice Boards (New & Old Blocks), Gauhati High Court, Guwahati.

  
**REGISTRAR GENERAL**

*Am*  
10/06/2022